GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 268
TO BE ANSWERED ON 03.02.2023

WEB 3.0 AND BLOCKCHAIN IN GOVERNMENT INFRASTRUCTURE

268   DR. AMAR PATNAIK:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of Government regulations for the use of Web 3.0 and Blockchain technology;
(b) the various uses and cases under adoption and implementation of the two adopted by the Ministry in its own infrastructure;
(c) whether the Ministry is considering long-term plans for Web 3.0 and blockchain in collaboration with NitiAyog;
(d) if so, the details thereof; and
(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION
TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): The Government is focused of the emergence of new technologies such as Web 3.0 and Blockchain as future trend of internet. MeitY has released National Strategy on Blockchain. This document provides strategies and recommendations for Indian Blockchain ecosystem to harness the benefits of this emerging technology by focusing on technological and administrative aspects. The strategy document is available at https://www.meity.gov.in/content/national-strategy-on-blockchain

The regulatory challenges of Web3.0 and Blockchain are still being understood and learnt by Government all over the world including us.

(b): National Informatics Centre(NIC) has supported and successfully piloted Blockchain enabled solutions/ applications in the areas of Certificate Chain and Property Chain. Some of them are deployed in distributed infrastructure in Data Centres of NIC at Rajasthan, Chennai, Bengaluru, Pune, Hyderabad etc. The details are as follows:

- Certificate Chain: A Platform for storage of CBSE marksheet of students of class X and XII in the State of Manipur and Karnataka.
- Property Chain: Blockchain system for storage of property details in collaboration with Government Karnataka and IIT Kanpur.

(c), (d) and (e): There is no such proposal.

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